NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 03.12.2021 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|---------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 449 of 2020 | Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. | Ankur Mittal | Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4 |
| | (PH) | With | | |
| 2. | Comp. App. (AT) (Ins) No. 504 of 2020 (PH) | Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With | Abhay Gupta | Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3 |
| 3. | Comp. App. (AT) (Ins) No. 746 of 2020 | Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd. | Abhishek Parmar | Anuj Singh-R1 |
| | (PH) | | D 1 01 11 | Gilli d D |
| 4. | Comp. App. (AT) (Ins) No. 411 of 2021 | Sabbas Winifred Joseph Suspended Director of Wizcraft International Entertainment Pvt. Ltd. Vs. IDBI Bank Limited & Anr. | Deepak Shukla | Siddhartha Barua- R1 Praveen Bansal-R2 |
| 5. | Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020 | Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors. | Arvind Garg | Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9 |

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By order of Hon'ble Chairperson -sd/-

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